

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 151
COMP.APPL/27(CH)2023
COMP.APPL/72(CH)2021
And
TP/45(CH)2016

IN THE MATTER OF:
Rakesh Kumar Gupta

...

Petitioner

Versus

G. I. Estates Pvt. Ltd.

...

Respondent

Under Section: 241(2)
Rule: 11 of NCLT

Order delivered on 16.02.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 22.03.2024.

Sd/-
Court Officer